## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P. No. 129 /2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th March, 2017, 10.30 A.M

Name of the Company		Jai Salasar Balaji Industries Pvt.Ltd. Ors		
	Under Section	391 (2), 394		Amalgamation
SI. No.		nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
2 .	Mrs. Many n Mrs. N:1080	Bherteria Adu.	Petitian	Dilaso Khur Ad

## ORDER

Ld. Counsel for the petitioner made a request that she may be permitted to file affidavit along with the reply filed by the Central Government and order passed by the Calcutta High Court. Permission is granted. Petitioner may file affidavit within seven days.

List the matter on 06/04/2017.

(S. Vijayaraghavan) Member (T)

(Vijai Pratap Singh) Member (J)

Sd/-